F.No. 20-70/CPIO-NDCESTAT/2025 Customs Excise And Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi

I.D. No. 20-70/2025 Date: 07.09.2025

To

Mr. Amit Kumar Email: cm29021996@gmail.com

Sub: Information sought under Right to Information Act, 2005.

Sir,

With reference to your office's letter dated 25.08.2025 issued vide F.No. R-20011/120/2025-AAR-DoR-DoR, received in this office on 27.08.2025, the reply/information sought under RTI Registration No. DOREV/R/T/25/01384/2 dated 18.08.2025 is as under:-

Sr. No.	Details of information required	Details of information provided
1	All Ministries/Department/ Organization of Govt. of India are requested to provide the following details regarding Assistant Legal (or any other nomenclature) under the Ministry, Attached/Subordinate Office, Statutory or Autonomous Bodies, PSU, etc.: 1. Number of sanction strength. 2. Number of post vacant. 3. Mode of Recruitment (DR/Promotion/Deputation). 4. Group & Gazetted/Non-Gazetted. 5. Ministerial/Non-Ministerial. 6. Pay Level & Grade. 7. Next promotion post & pay level.	I am to inform you that there is no post of Legal Assistant (or any other similar nomenclature) in CESTAT

Yours faithfully,

(Vaishali Kharbanda) Technical Officer (CPIO

Encl: as above

Note:- If the applicant is aggrieved by the information provided, he may appeal to the Hon'ble Shri P.V. Subba Rao, Member (Technical), First Appellate Authority, CESTAT, West Block No.2, R.K. Puram, New Delhi-110066 within 30 days.

Copy to:

1. Shri Kuldeep Chaudhary, CPIO & Under Seretary (Ad.IC), Ministry of Finance, Department of Revenue, New Delhi-110001.

2. Internal copy to Computer Section, for uploading.